Demands of Workers in Jharia Coal Fields

3889. Shri Shiv Chandika Prand: Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether it is a fact that conciliation proceedings started by the Dhanbad Regional Labour Commissioner on the notice served by the I.N.T.U.C. sponsored Colliery Mazdoor Sangh on the management of 431 collieries in the Jharia coalfield concerning the workers' demand of immediate implementation of the recommendations of the Coal Wage Board, introduction of statutory rationing in the Jharia coalfields and arrangements for the sale of grain at cheap rates have failed; and

(b) if so, the steps Government propose to take to maintain industrial peace in the coalfields and to get the reasonable demands of the employees acceded to by the Management without loss of production?

The Minister of Labour and Rehabilitation (Shri Hathi): (a) Yes; the conciliation proceedings were held by the Regional Labour Commissioner (Central), Dhanbad on the strike notices served by Colliery Mazdoor Sangh affiliated to Indian National Trade Union Congress on of 128 collieries the managements only. Of these, 106 collieries are m the Jharia coalfield.

(b) The recommendations of the Coal Wage Board are now under the active consideration of the Government. Statutory rationing will be introduced in stages consistent with the availability of foodgrain stocks, with the State Governments.

Awards of Wage Boards

2890. Shri Shiy Chandra Jha: Will the Minister of Labour and Rehabilitation be pleased to state;

(a) whether it is a fact that the Awards of several Wass Boards have not been fully or partially implemented so far; and (b) if so, the names of such Wage Boards and the steps. Government propose to take to get the same implemented fully at the earliest?

The Minister of Labour and Rehabilitation (Shri Hathi): (a) The recommendations of gome of the Wage Boards have not been implemented by some of the units in the concerned industry.

(b) The implementation of the interim recommendations of the Wage Boards for the Engineering Industry. and the Iron Ore Mining Industry and the Limestone and Dolomite Mining Industry has been comparatively, less satisfactory. The State Gav man ... - nove been requested to take special measures to secure implementation of the recommendations of the Engineering Wage Board. The officers of the Central Industrial Relations Machinery have been similarly advised in relation to the Iron Ore and Limestone and Dolomite Mining Industries.

Retirement Age of LA.S./I.P.S. Officers

3891. Shri Ram Gopal Shalwale: Shri Yashpal Singh; Shri S. K. Tapuriah:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Rajasthan Government have approached the Centre for affecting reduction in the age of retirement of I.A.S. and I.P.S. personnel from 58 to 55 pears; and

(b) if so, the reaction of the Central Government thereon?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Sbukla): (a) No, Sir

(b) Does not arise.

Telephone Connections at Gaubati

2892. Shri Dhireswar Kalita; Will the Minister of **Communications** be pleased to state:

(a) the number of applications pending for telephone connections at Gauhati for the last two years;